

ITEM NO.19

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP. 14536-14537/2015 in Criminal Appeal Diary No. 27190/2015

RAVI PRAKASH SHUKLA

Appellant(s)

VERSUS

REGISTRAR GENERAL, HIGH COURT OF
JUDICATURE AT ALLAHABAD AND ORS.

Respondent(s)

(For exemption from surrendering and office report)

Date : 31/08/2015 These applications were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH
[IN CHAMBERS]

For Appellant(s)

Mr. Vibhakar Mishra, Adv.
Mr. Sunil Kumar Verma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Crl.MPs. for exemption from surrendering are allowed.

(Sweta Dhyani)
Sr. P.A.

(Tapan Kumar Chakraborty)
Court Master